

1	2	3
	Gadag Betgari	100
	Gangawati	300
	Hassan	100
	Hospet	100
	Hungond	100
	Karwar	100
	Kolar Gold Field	100
	Kumta	100
	Mandya	300
	Mangalore	100
	Medikeri	100
	Mudigere	100
	Mysore	100
	Pavagada	100
	Raichur	100
	Ramadurg	100
	Ranibenhur	100
	Sandur	100
	Sirsi	100
	Tiptur	100
	Udipi	100
	Bangalore (DD II)	100
VLPT	Sakleshpur	10

STATEMENT-II

Location of Air Station	Capacity
Bhadrawati	20 KW MW Tr.
Dharwad	(i) 200 KW MW Tr. (ii) 1 KW MW Tr. (VB)
Gulbarga	10 KW MW Tr.
Mangalore/Udipi	1 KW MW Tr. (Mangalore) 20 KW MW Tr. (Udipi)
Mysore	1 KW MW Tr.
Bangalore	(i) 200 KW MW Tr. (ii) 1 KW MW Tr. (VB)
Hassan	6 KW FM Tr.
Chitradurg	6 KW FM Tr. (LRS)
Hospet	10 KW FM Tr. (LRS)
Raichur	6 KW FM Tr. (LRS)
Mercara	6 KW FM Tr.
Karwar	3 KW FM Tr. (LRS)

Voluntary Retirement from Doordarshan

4105 SHRI PRAMOD MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of Indian Information Service Officers, Programme Cadres staff and Engineers working under the Ministry have resigned or sought voluntary retirement during the years 1994, 1995 and so far in 1996

(b) if so, the details thereof and reasons therefor and to what extent this exodus has affected the functioning of the AIR and Doordarshan;

(c) the steps Government propose to take to encourage their staff and to check this practice;

(d) the rules governing the voluntary retirement of officers referred to in part (a) above; and

(e) the Government's present policy in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c). During the years 1994, 1995 and 1996 six Indian Information Service Officers, seven Indian Broadcasting (Programme) Service Officers and twelve Indian broadcasting (Engineering) Services Officers have resigned/sought voluntary retirement from AIR/Doordarshan either due to personal reasons or for joining other Government organisations. The number of officers who have left the two organisations is negligible when compared with their large set up. Infact, a number of eligible officers are available to fill up the resultant vacancies. The position is, therefore, not considered alarming.

(d) and (e). The voluntary retirement of the officers are Governed by Fundamental Rule 56(k) and Rules 48 and 48 (A) of Central Civil Services (Pension) Rules, 1972. The resignation/request for voluntary retirement received from Government Servants, when fulfilling the conditions as laid down in the relevant rules, are normally accepted as it is not considered in the interest of Government to retain an unwilling Government Servant in Service.

Conversion of Rupsa-Bangriposi Railway Line

4106. SHRI RANJIB BISWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Rs. 50 crores were sanctioned for conversion of Rupsa-Bangriposi narrow gauge railway line to broad gauge;

(b) whether tenders for the same were finalised, but the Railways did not release funds for taking up the work; and

(c) if so, the reasons for not releasing the funds?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir. An amount of Rs. 50 lakhs has been provided in Budget 1996-97 for this work

(b) and (c). The work had been included in the Budget to be taken up after the necessary clearances had been obtained. The work could not be started till Cabinet Committee on Economic Affairs clearance was obtained. Now that the clearance has become available, the work is being taken up.

Setting up of Telecom Factory in Bihar

4107. SHRI TARIQ ANWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to set up a telecom factory/industry in Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Question does not arise.

(c) At present, there is no proposal under Government's consideration for setting up any new Telecom Factory as there is no requirement.

On-Going Rail Projects in Vidarbha Region

4108. SHRI ANANT GUDHE : Will the Minister of RAILWAYS be pleased to state :

(a) the on-going new rail projects in Vidarbha region;

(b) the project-wise cost and funds allocated, released and actually utilised during 1995-96 and provision of funds made during the current year particularly for Amravati-Narkhed new rail-link project;

(c) whether the provision of funds is inadequate for the completion of these projects, particularly Amravati-Narkhed new rail link—within the stipulated time-schedule;

(d) if so, the steps taken/proposed to ensure provision of adequate funds during the current year to accelerate tempo of execution of ongoing works and avoid cost and time over-run;

(e) the details of over-bridges projects pending clearance for Vidarbha region; and

(f) the steps taken for their clearance?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). The details of the projects, currently in progress in Vidarbha region, are as under :

Name	Cost	Outlays		Expenditure Upto March '96
		1995-96	1996-97	
(Rs. in Crores)				
NEW LINES				
1. Amravati-Narkhed	Rs. 182.77	Rs. 2.00	Rs. 5.49	Rs. 2.53
DOUBLING				
1. Sewagram (Wardha East)-Chitoda	Rs. 3.39	New project included in Budget, 1996-97.	Rs. 0.28	New project included in Budget, 1996-97.

(c) No, Sir.

(d) An amount of Rs. 5.49 crores has been provided for Amravati-Narkhed new line, which is considered adequate for the purpose, as only the land acquisition has been taken up at present.

(e) and (f). No projects of Over bridges in Vidarbha region are pending for clearance. However, 16 proposals under BOT (Build, Operate and Transfer) Scheme or "deposit works" are under various stages of planning by State Government.

New Coaches to Trains

4109. SHRI M.P. VEERENDRA KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any step has been taken to provide new coaches to trains in Kerala;

(b) if so, the number of coaches provided alongwith the names of trains; and

(c) if not, the reasons therefor?